

By Fax/e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-V)/2010/4278/A

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Director  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

Dated- Guwahati, the 6<sup>th</sup> September, 2016

Sub:- **Exemption** from attending the Prog. No. 991 : "**Annual National Seminar on functions of the Registrar General in different High Courts**", scheduled to be held from 17.09.2016 to 18.09.2016 at the National Judicial Academy, Bhopal

Ref. This Registry's letter No. HC.VII-100 (Pt.-V)/2010/3706/A, dated 28<sup>th</sup> July, 2016

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati has been pleased to **exempt** the Registrar General, Gauhati High Court, Guwahati from attending the aforesaid programme No. 991, scheduled to be held at NJA, Bhopal from **17.09.2016 to 18.09.2016**.

This is for favour of your kind information and necessary action.

With regards,

Yours faithfully  


**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-V)/2010/4279 - 4291/A dated 06.09.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati (in reference to this Registry's letter No. HC.VII-100 (Pt.-V)/2010/3707 - 3749/A, dated 28.07.2016)
3. The Registrar General, Gauhati High Court, Guwahati.
4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of Gauhati High Court immediately.*
9. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
12. The CA to Registrar General, Gauhati High Court, Guwahati.
13. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**